## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCA/94/CAA/2017

NAME OF THE TRANSFEROR

: DALMIA CEMENT (BHARAT) LTD & ADHUNIK

**CEMENT LTD** 

NAME OF THE TRANSFERRE

: ADHUNIK MSP CEMENT ASAM LTD

**UNDER SECTION** 

S.No. Name (in Capital)

Represented by

Signature

P. H. Arvindh Pandrau, 7 For Applicants Senior Adv. Vishau Mohan Shilpsi Jain

**ORDER** 

Heard the applicant. Order is reserved.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)